

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 968 of 2019

&

I.A. Nos. 1071 and 2218 of 2020

IN THE MATTER OF:

Parvinder Singh

...Appellant

Versus

Intec Capital Ltd. & Anr.

...Respondents

Present:

For Appellant :

None

For Respondents :

Mr. Ketan Madan, Advocate for R-1

**Mr. Vinod Chaurasia and Mr. Aabhas Singh,
Advocates for IRP**

Mr. Piyush Moona, IRP

O R D E R

(Through Virtual Mode)

20.11.2020 Mr. Vinod Chaurasia, Advocate appeared for Respondent in the morning as the matter was listed at Serial No. 1 and sought pass over for appearance of the arguing counsel. However, nobody has appeared thereafter even when the First Session is about to close.

List the matter 'for orders' on **17th December, 2020**.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**

/ns/gc/